

(iii) Statement explaining the reasons why a copy of each of the documents at (i) and (ii) above could not be laid on the Table within the period prescribed in the said sub-section. [Placed in Library, See No. LT-2497/60].

(iv) Report (1960) of the Tariff Commission on the continuance of protection to the Plywood and Teachests industry.

(v) Government Resolution No. 28(1)-T.R./60 dated the 30th November 1960. [Placed in Library, See. No. LT-2498/60].

12.14½ hrs.

#### MESSAGES FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 1st December 1960, agreed without any amendment to the Employees' Provident Funds (Amendment) Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 14th November 1960".

(ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Repealing and Amending Bill, 1960, which has been passed by the Rajya Sabha at its sitting held on the 1st December 1960".

12.14½ hrs.

#### REPEALING AND AMENDING BILL

AS PASSED BY RAJYA SABHA

**Secretary:** Sir, I lay on the Table of the House the Repealing and Amending Bill, 1960, as passed by Rajya Sabha.

12.15 hrs.

#### PRESIDENT'S ASSENT TO BILLS

**Secretary:** Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 14th November 1960:—

1. The Indian Aircraft (Amendment) Bill, 1960.
2. The Indian Museum (Amendment) Bill, 1960.

12.15½ hrs.

#### MOTOR TRANSPORT WORKERS BILL

REPORT OF JOINT COMMITTEE

**Shri Mulchand Dube** (Farrukhabad): I beg to present the Report of the joint Committee on the Bill to provide for the welfare of motor transport workers and to regulate the conditions of their work.

12.15½ hrs.

#### PREFERENCE SHARES (REGULATION OF DIVIDENDS) BILL

REPORT OF SELECT COMMITTEE

**Shri Mulchand Dube** (Farrukhabad): I beg to present the Report of the Select Committee on the Bill to regulate dividends on preference shares of certain companies.